

Ltd., Bangalore, [it was found that the Chairman and Managing Director of Hindustan Machine Tools, a had shown some favours to the private firm in question. While the exact value of the benefit thus derived by the private firm could not be assessed it is however clear that it is not as much as Rs. 2 crores.

(b) and (c). The evidence available was not sufficient to sustain any action against the Chairman and M/s. Bharat Fritz Warner Ltd. Administrative action has however been taken.

**MANUFACTURE OF GUNS IN A FACTORY
NEAR AHMEDABAD**

3494. **SHRI BABURAO PATEL:** Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) Whether it is a fact that a factory for manufacturing guns in the private sector has been licensed in the vicinity of Ahmedabad;

(b) if so, the name of the factory and the names of its promoters and collaborators, the details of the agreement of collaboration, the amount of capital invested and the output of the guns expected to be manufactured annually; and

(c) the various uses to which the guns manufactured at the above factory can be put to?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b) : M/s. National Rifles Ltd., have been permitted to set up a factory in Ahmedabad for the manufacture of air rifles/air pistols (gas type) in collaboration with M/s. Hammerlie GmbH, Hunting and Sporting Arms Factory, Tiengen/Hochrhein, West Germany, the terms of agreement being a lump sum payment of DM 60,000 and in addition a royalty of 5% (taxable) on the ex-works selling price for a period of ten years. The names of directors of the company are (1) Shri Bahubali Gulabchand, (2) Shri Vinod L. Doshi (3) Shri Chandras K. Vissanji, (4) Shri Keshav Govind Prabhu and (5) Shri Nandlal Varma. It has been ascertained that an amount of about Rs. 2.51 lakhs has been invested upto 30-6-67. According to the programme, production will start with 5,000 Nos. in the first year rising to 22,000 Nos. in the third year.

(c) These air rifles/air pistols can only be used for training civilians in the preliminary stage. They are comparatively cheaper and further fire arms rifles ranges are not necessary for practices with these rifles/pistols.

DIARY PROJECTS IN DELHI

3495. **SHRI M. L. SONDHI:** Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the number of cases where licences have been issued by Government to persons in the private sector to set up diary projects in and around Delhi with foreign collaboration in the last three years; and

(b) whether any of them has already gone into production?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) None, Sir.

(b) Does not arise.

राष्ट्रीय कोयला विकास निगम के अधिकारियों द्वारा जीपों का दुरुपयोग

3496. **श्री रामावतार शास्त्री :** क्या इस्पात, खान तथा धातु मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि राष्ट्रीय कोयला विकास निगम के अधिकारी सरकारी जीपों का प्रयोग अपने निजी कार्यों के लिये और फिल्में देखने जाने के लिये करते हैं तथा इस प्रकार पेट्रोल पर खर्च होने वाले हजारों रुपयों के सरकारी धन का दुरुपयोग किया जाता है;

(ख) क्या निगम के अधिकारियों को अपने निजी कार्यों के लिये निगम की मोटरगाड़ियों का उपयोग करने का अधिकार प्राप्त है; और

(ग) यदि हाँ, तो क्या इसके रोकने के लिये सरकार का कोई कार्यवाही करने का विचार है ?